GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 547
TO BE ANSWERED ON 24.07.2025

Human deaths caused by animals in Karnataka

547.   SHRI NARAYANA KORAGAPPA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a)   whether Government is aware about human deaths caused by elephants in Karnataka that has gone up from 30 in 2019-20 to 48 in 2023-24;

(b)   whether Government is aware of 14 human deaths caused by tiger attacks during above period in Karnataka;

(c)   the details of attacks by wild animals in bordering villages in 2024-25;

(d)   steps taken/proposed to control wild animals, particularly tigers and elephants, entering into villages and human habitations; and

(e)   steps taken/proposed to use drones/other technology to keep wild animals away from human habitation and alert people?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (c)   Incidences of human-wildlife conflict have been reported from various parts of the country including Karnataka. As per the information received from the State Government of Karnataka, 18 Human deaths were caused by Tiger attack during the period 2019-20 to 2023-24. The details of attacks by wild animals in the forest fringe areas in Karnataka for the year 2024-25 is as given below:

Type of damage	No. of cases in the year 2024-25
Human death	44
Permanent Disability	10
Partial disability	10
Human Injury	278
Total no. of cases	**342**

(d) The important steps taken by the Government for protection of wildlife and to address human-wildlife conflict are as follows: -

i. The Central Government provides financial assistance to State Governments/Union Territory Administrations under the Centrally Sponsored Schemes, 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' for management of wildlife and its habitat including management of human-wildlife conflict in the country. The activities supported under the schemes include construction/erection of physical barriers such as solar powered electric fence, bio-fencing, boundary walls etc. to prevent the entry of wild animals into crop fields, payment of ex-gratia relief to the victims of human-wildlife conflicts.

ii. An advisory on dealing with human-wildlife conflict has been issued by the Ministry in February 2021. The Ministry has also issued guidelines to State Governments/Union Territory Administrationson 3rd June, 2022 on managing human-wildlife conflicts including damage to crops.

iii. The Ministry has also issued species-specific guidelines to deal with human-wildlife conflict situations on 21.03.2023.

iv. The Section 11 (1) (a) of the Wild Life (Protection) Act, 1972, empowers the State/UT Chief Wild Life Wardens to grant permits for hunting animals falling in Schedule I of the Act, which become dangerous to human life. Further, The Section 11 (1) (b) of the Act empowers State/UT Chief Wild Life Warden or any authorized officer to grant permits for hunting of wild animals falling under Schedule-II of the Act, if such animals have become dangerous to human life or property.

v. A network of protected areas namely, National Parks, Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitat have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.

(e) As per the information received from the State Government of Karnataka technology used to keep wild animals away from human habitation in the state are as:

i. A dashboard called "Hejje" has been prepared by the department to monitor the daily movements of the radio collared wild animals.

ii. An advance alert system has been prepared to warn/inform the public in case of wild animals in fringe villages. The system directly sends messages to the public.

iii. Digital boards have been installed to warn/inform the public in forested areas. Monitoring of wildlife movement is being carried out through drones

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